

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)**

**N O T I F I C A T I O N**

No. HC.XI-07/2020/01/RC, dated, Guwahati, the 12<sup>th</sup> January, 2021.

It is for the information to all concerned that the Hon'ble Gauhati High Court has been pleased to declare the 27<sup>th</sup> January, 2021 as a Restricted Holiday for the Principal Seat of the Gauhati High Court, on the occasion of **Busu Dima** Festival.

By Order,  
Sd/- R. A. Tapadar.  
**REGISTRAR (JUDICIAL)**

Memo No. HC.XI-07/2020/02-13/RC,

dated 12.01.2021.

Copy to:-

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for information.
3. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
4. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Gauhati High Court, Guwahati.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Administrative Officer (Judl.)( \_\_\_\_\_) , Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the High Court website.
12. The C.A. to the Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/  
Registrar (Admin.)/ Registrar (Estt.), Gauhati High Court, Guwahati.

R. A. Tapadar  
12.01.21  
**REGISTRAR (JUDICIAL)**